

**High Court of Bombay at Goa
Panaji – Goa**

NOTICE

PART-I

It is hereby notified for the information of all the Advocates, litigants and parties appearing in person that the Courts shall function physically with effect from **11th January, 2021** from the Court Halls housed in Building No. 1 as mentioned below:

Sr. No.	Present Sitting	Court Room
1.	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice BHARATI H. DANGRE Commercial Appellate Division Bench (MONDAY TO WEDNESDAY) (Division Bench-I)	Court Hall No. 1
2.	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU AND The Hon'ble Smt. Justice M. S. JAWALKAR SPECIAL DIVISION BENCH (THURSDAY AND FRIDAY) (Division Bench-II)	Court Hall No. 3
3.	The Hon'ble Shri. Justice M. S. SONAK (THURSDAY AND FRIDAY) (Single Bench-I)	Court Hall No. 1
4.	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU (MONDAY TO WEDNESDAY) (Single Bench-II)	Court Hall No. 3

5.	The Hon'ble Smt. Justice BHARATI H. DANGRE (THURSDAY AND FRIDAY) (Single Bench-III)	Court Hall No. 2
6.	The Hon'ble Smt. Justice M. S. JAWALKAR (MONDAY TO WEDNESDAY) (Single Bench-IV)	Court Hall No. 2

PART-II

The physical hearing of cases would commence in Court Hall Nos. 1 to 3 (In Building No. 1), in order to avoid the crowd, all the litigants and parties appearing in person whose matters are fixed in Court Hall No. 1 shall wait in Court Hall No. 5 (Building No. 3) till their turn comes and the litigants and parties appearing in person whose matters are fixed in Court Hall No. 3 shall wait in Court Hall No. 4 (Building No. 2) till their turn comes, wherein efforts will be made to display the Court proceedings on T.V.

By Order

Panaji - Goa
Date: 08.01.2021

(Dinesh R. Shetty)
I/c. Registrar (Judicial)
High Court of Bombay at Goa